

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1467
TO BE ANSWERED ON 31.07.2024**

NMP KONKAN RAILWAY AND DFC ASSETS

1467 DR. GUMMA THANUJA RANI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of each of the assets that are going to be leased under NMP in Konkan Railway and Dedicated Freight Corridor assets;**
- (b) the details of annual revenue that the Government at present is able to yield through the above identified assets;**
- (c) the details of the revenue gained once identified assets are leased;**
- (d) whether the leaseholder will continue with reservation policy in jobs; and**
- (e) if so, how Ministry is going to ensure that there would not be any retrenchment and reservation policy would be maintained?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (e) Konkan Railway Corporation Limited (KRCL) is owned jointly by the Government of India through Ministry of Railways, Governments of Maharashtra, Goa, Karnataka and Kerala in the following shareholding pattern as on 31.05.2024 :

Shareholder	Percentage of share
Government of India through Ministry of Railways	59.18
Government of Maharashtra	18.68
Government of Karnataka	12.74
Government of Goa	4.30
Government of Kerala	5.10

While, Dedicated Freight Corridor Corporation of India Limited (DFCCIL) is owned fully by the Government of India through Ministry of Railways. The project is serving cargo demand of our fast growing economy. At present, there is no proposal for monetisation of these projects.
